

CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF ORCHID SECURITIES LIMITED

Registered Office: 36A, Bentick Street, Kolkata-700 069, West Bengal.

Corporate Office: C-222, GIDC, Makarpura Industrial Estate Vadodra-390 010.

Tel. No.: +91 33 4004 8757; E-Mail ID: orchidsecuties_ltd@yahoo.co.in; Website: www.orchidsecutiesltd.com

This corrigendum is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer") for and on behalf of Mr. Yatin Sanjay Gupte ("Acquirer 1"), Mr. Sojan V Avirachan ("Acquirer 2") and Mr. R Venkataramana ("Acquirer 3") (hereinafter collectively referred to as "Acquirers"), pursuant to Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ["SEBI (SAST) Regulations, 2011"/"Regulations"], for the extension of closing date of Tendering Period in respect of the Open Offer to acquire upto 10,50,000 Equity Shares of ₹10.00 each at ₹7.50 per Equity Share of Orchid Securities Limited ("OSL"/"Target Company") representing 35% of the Equity Share Capital/Voting Capital of the Target Company. The terms used but not defined in this announcement shall have the same meanings assigned to them in the PA.

This Corrigendum is to be read together with Public Announcement ("PA") issued on September 06, 2019, the Detailed Public Statement ("DPS") published on September 16, 2019 and the Letter of Offer ("LoF") dated March 11, 2020 filed with Securities and Exchange Board of India, Mumbai ("SEBI") in accordance with the Regulations.

The Shareholders of the Target Company are requested to kindly note that due to ongoing COVID 19 (also known as Corona Virus) outbreak, on March 24, 2020, our hon'ble Prime Minister, Shri Narendra Modi announced a pan India lock down for the next 21 (twenty one) days i.e. upto April 14, 2020 (Tuesday), due to which the public shareholder's/seller's broker are finding difficulty in tendering the shares. In view of the above, the revised time lines are as under:

SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER

Nature of Activity	Revised Schedule as per LoF		Revised Schedule	
	Date	Day	Date	Day
Date of Commencement of the Tendering Period ("Offer Opening date")	March 23, 2020	Monday	March 23, 2020	Monday
Date of Closing of the Tendering Period ("Offer Closing date")	April 08, 2020	Wednesday	April 24, 2020	Friday
Last date for communicating Rejection/ acceptance and payment of consideration for accepted equity shares or equity share certificate/return of unaccepted share certificates/credit of unaccepted shares to Demat account	April 24, 2020	Friday	May 12, 2020	Tuesday

The extension of closing date of Tendering period from scheduled April 08, 2020 to April 24, 2020 has been acceded to by Securities and Exchange Board of India, Mumbai ("SEBI") vide their e-mail dated April 03, 2020 (Friday). The timelines of the subsequent activities will be followed as per the provisions of the SEBI (SAST) Regulations, 2011.

All other information, terms and conditions contained in the Public Announcement ("PA"), Detailed Public Statement ("DPS"), Draft Letter of Offer ("DLoF") and Letter of Offer ("LoF") remains unchanged. For further details, please refer to the LoF.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the PA, DPS and the Letter of Offer.

The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations. This announcement is expected to be available on the websites of SEBI i.e. www.sebi.gov.in, Metropolitan Stock Exchange of India Limited, Mumbai ("MSEIL") i.e. www.msei.in and BSE Limited, Mumbai ("BSE") i.e. www.bseindia.com.

Issued by the Manager to the Offer:

	MARK CORPORATE ADVISORS PRIVATE LIMITED			
	CIN: U67190MH2008PTC181996			
	404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),			
	Off W. E. Highway, Vile Parle (East), Mumbai- 400 057			
	Tel. No.: +91 22 2612 3207/08			
	Contact Person: Mr. Manish Gaur			
	E-Mail ID: openoffer@markcorporateadvisors.com			
	SEBI Registration No.: INM000012128			

For and on behalf of the Acquirers:

Sd/-	Sd/-	Sd/-
Yatin Sanjay Gupte ("Acquirer 1")	Sojan V Avirachan ("Acquirer 2")	R Venkataramana ("Acquirer 3")

Date : April 07, 2020

Place : Mumbai